

Annexure-1

Name of the corporate debtor: **FARMERS PULSE PRIVATE LIMITED**; Date of commencement of liquidation: **14-11-2018**; List of stakeholders as on: 17-03-2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted	
1	ANDHRA BANK	1	12-12-2018	14,06,00,000	14,06,00,000	Secured	14,06,00,000		NO	1. Factory Land admeasuring 12146 Square Meters at Plot No 230,232,233, Road No 10 KIADB, Kolhar Industrial Area, Bidar situated at Survey No 21/1, 13/14 of Backchowdi Village, Bidar, Karnataka 2. Factory and Office building located at Plot No 230,232,233, Road No 10 KIADB, Kolhar Industrial Area, Bidar situated at Survey No 21/1, 13/14 of Backchowdi Village, Bidar, Karnataka 3. Plant and Machinery located at Plot No 230,232,233, Road No 10 KIADB, Kolhar Industrial Area, Bidar situated at Survey No 21/1, 13/14 of Backchowdi Village, Bidar, Karnataka	14,06,00,000	48.91	0	0	0	0	the claim admitted with the following wording "Since, no books of accounts are available for verification of claim; I am admitting your claim basing on the information provided to me and same will be subject to review if books of accounts of the company are made available to me in the future."
2	PUNJAB NATIONAL BANK	2	13-12-2018	10,55,11,524	10,55,11,524	Secured	10,55,11,524		NO	The open Land admeasuring 17 Guntas of Land located at Sy. No: 65/*7, Situated at Hulsoor Road, Allah Nagar, Basavakalyan Tq, & Bidar Dist. Hulsoor Road, Allah Nagar, Basavakalyan Tq, & Bidar Dist.	10,55,11,524	36.70	0	0	0	0	the claim admitted with the following wording "Since, no books of accounts are available for verification of claim; I am admitting your claim basing on the information provided to me and same will be subject to review if books of accounts of the company are made available to me in the future."